

## **Declaration of Assets and Liabilities**



Year: 2022-23

1967

I, Rakesh kumar, son of Harihar Choudhary, aged 32 years, belonging to Bihar Legislative Assembly Secretariat service and persently working as Library Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	8000/-	NIL	NIL	NIL	NIL
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	SBI 1. A/c- 39645719092 Amount-10000/-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	LIC Policies Amount- 1. 6600/-(Qly) 2. 12000/-(Qly)	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	I'wo Wheeler BR-06AT-7920		NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependant on the income of the employee

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## B. Details of Immovable assets

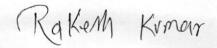
(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	6.3 dismile At Muzaffarpur	NIL	NIL	NIL	NIL
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others(Such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note: Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 14.02.2023.		
(a)	(i) Loan from Banks	SBI, Bvm Branch, Patna	1. Rs.7,00,000/-		
	(ii) Loan from financial institutions	NIL	NIL .		
	(iii)Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		



	(b) dues to departments dealing with supply of water	NIL	NIL		
	(c)dues to departments dealing with supply of electricity	NIL	NIL		
	(d) dues to departments dealing with telephones	NIL	NIL		
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	NIL	NIL		
	(f)Other dues, if any	NIL	NIL		
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	PAN-EMGPK3259F	NIL		
	(ii) Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL	NIL		
	(iii)Sales Tax[Only in case of proprietary business]	NIL	NIL		
	(iv)Property Tax	NIL	NIL		

## C. Personal Detail

Date: 14-02-2023

Note:

GPF/CPF/PRAN No. :-			110105365642							
Gender :-		Ma	ile							
Date of Birth	:-	3	0	1	2	1	9	9	0	
Class/Group :		С								
Cadre		Library Cadre								
Home District :-			Muzaffarpur							

I hereby decare that the above details are true to the best of my knowledge and belief.

Signature Rakem Krmar

Name of Employee: RAKESH KUMAR

Place : Patna. Designation : Library Attendant

Department : Bihar Legislative Assembly Secretariat

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper withcomputertyped (single side) in prescribed formate

Rakesh Krmar